

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :08/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION0808-AT11.00AM-11.05A.M.**

**899-ADMISSION -COURTCODE-PENALTYHPC-AT11.05AM**

1	SEBI Appeal	640/2023	MADHUKAR DUBEY Vs. SEBI	JURAL HUMANS AND ADV.
Sub Matter :		Misc. Application/0000890/2023		
Sub Matter :		Misc. Application/0000891/2023		
	Misc. Application	890/2023	MADHUKAR DUBEY EXEMPTION Vs. SEBI	JURAL HUMANS AND ADV.
(Main Matter Number :SEBI Appeal/0000640/2023)				
	Misc. Application	891/2023	MADHUKAR DUBEY DELAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000640/2023)				

**292-ADMISSION-CODE-REGISTRATIONDECLINED-AT11.08AM**

2	SEBI Appeal	660/2023	CNB COMMODITIES PRIVATE LTD Vs. SEBI	RAVI PRAKASH ADV
Sub Matter :		Misc. Application/0000920/2023		
	Misc. Application	920/2023	CNB COMMODITIES PRIVATE LTD-DELAY Vs. SEBI	RAVI PRAKASH ADV
(Main Matter Number :SEBI Appeal/0000660/2023)				

**706-ADMISSION-CODE-BHAGERIAAO-11.10AM**

3	SEBI Appeal	661/2023	HIFI TRADING PRIVATE LIMITED Vs. SEBI	Mayank Arora
Sub Matter :		Misc. Application/0000931/2023		
Sub Matter :		Misc. Application/0000932/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	931/2023	HIFI TRADING PRIVATE LIMITED-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000661/2023)	Mayank Arora
	Misc. Application	932/2023	HIFI TRADING PRIVATE LIMITED-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000661/2023)	Mayank Arora

**21-ADMISSION-COURTCODE-GAYATRIAO-11.12AM**

4	SEBI Appeal	662/2023	MR. MAHENDRA NIHALCHAND SURANA AND ORS. Vs. SEBI	Regstreet Law Advisors
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**28-ADMISSION-COURTCODE-FORENSIC-11.15A.M.**

5	SEBI Appeal	663/2023	VIJAY KRIPLANI Vs. SEBI Sub Matter : Misc. Application/0000943/2023	Lex Legal and Partners
	Misc. Application	943/2023	VIJAY KRIPLANI-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000663/2023)	Lex Legal and Partners

**540PARTHEARD-CODE-PRICEMANIPULATIONPMC-AT11.17AM**

6	SEBI Appeal	603/2021	SHIVDARSHAN SALES PRIVATE LIMITED AND ORS. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000735/2021 Sub Matter(Disposed) : Misc. Application/0001366/2021	Mr. Jai Prakash Pal
	SEBI Appeal	604/2021	SEABIRD DISTRIBUTORS PRIVATE LIMITED AND ORS. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000747/2021	Mr. Jai Prakash Pal

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	605/2021	ECONOMY SUPPLIERS PRIVATE LIMITED AND ANR. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) : Misc. Application/0000748/2021				
	SEBI Appeal	724/2021	Gulshan Investment Company Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
Sub Matter(Disposed) : Misc. Application/0000123/2022				
	SEBI Appeal	725/2021	Anoop Jain Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	726/2021	Anoop Jain HUF Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	727/2021	Prabudh Securities Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	728/2021	Vimngi Investments Pvt. Ltd. Vs. SEBI	Mr.Prakash Shah, Advocate
	SEBI Appeal	6/2022	MUDIT JAIN HUF Vs. SEBI	Nikita Vijay
Sub Matter(Disposed) : Misc. Application/0001426/2021				
	SEBI Appeal	215/2022	PMC Fincorp Limited and Ors. Vs. SEBI	Corporate Professionals Advisors and Advocates
Sub Matter : Misc. Application/0000370/2022				
	Misc. Application	370/2022	PMC Fincorp Limited and Ors.-COD Vs. SEBI	Corporate Professionals Advisors and Advocates
(Main Matter Number :SEBI Appeal/0000215/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	SEBI Appeal	175/2022	NISHANT INBUILD LTD Vs. SEBI	CORPORATE PROFESSIONALS ADVISORS AND ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000288/2022		
	Sub Matter(Disposed) :	Misc. Application/0000542/2022		
	SEBI Appeal	652/2022	JMS Financial Services Ltd. and Ors. Vs. SEBI	Corporate Professionals Advisors and Advocates
	Sub Matter(Disposed) :	Misc. Application/0001088/2022		
	Sub Matter(Disposed) :	Misc. Application/0001089/2022		
	Sub Matter(Disposed) :	Misc. Application/0001586/2022		
	Sub Matter(Disposed) :	Misc. Application/0000263/2023		

**743-PARTHEARD-COURTCODE-ICDRREGULATION-AT11.45AM**

7	SEBI Appeal	140/2022	CHANNEL ENTERTAINMENT LTD. AND ANR. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000232/2022		

**470DISPOSAL-COURTCODE-BIOCONINSIDER-AT12NOON**

8	SEBI Appeal	542/2021	MR. KUNAL ASHOK KASHYAP AND ANR. Vs. SEBI	Zerick Dastur, Advocates and Solicitors
	Sub Matter(Disposed) :	Misc. Application/0000937/2021		
	Sub Matter(Disposed) :	Misc. Application/0000938/2021		

**814-DISPOSAL-COURTCODE-FINEWAIVER-AT12.05PMM**

9	SEBI Appeal	239/2022	Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd	Corporate Attorneys
	Sub Matter(Disposed) :	Misc. Application/0000438/2022		
	Sub Matter :	Misc. Application/0000942/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	942/2022	Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd	

(Main Matter Number :SEBI Appeal/0000239/2022)

**365DISPOSAL-COURTCODE-STEELAGEAO-AT12.10PM**

10	SEBI Appeal	709/2022	PRAKASH C. KANUGO AND ANR. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0001638/2022		
	SEBI Appeal	710/2022	PALAK KOHLI KOCHHAR Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0001639/2022		

**392DISPOSAL-COURTCODE-BROKERREGISTRATION-AT12.15PM**

11	SEBI Appeal	1/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND ANAND RATHI COMM. LTD	VAISH ASSOCIATE ADVOCATE
Sub Matter :		Misc. Application/0000413/2023		
Sub Matter :		Misc. Application/0000780/2023		
Sub Matter :		Misc. Application/0001014/2023		
	SEBI Appeal	2/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND MOTILAL OSWAL COMM. BROKER LTD	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	3/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND GEOFIN COMM. LTD	VAISH ASSOCIATE ADVOCATE

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	SEBI Appeal	4/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND INDIA INFOLINE COMM. LTD.	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	5/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND PHILIP COMM. INDIA PVT. LTD.	VAISH ASSOCIATE ADVOCATE
	Misc. Application	189/2023	MOTILAL COMMODITIES PVT. LTD.-STAY Vs. SEBI	OSWAL BROKER Parinam Law Associates
(Main Matter Number :SEBI Appeal/0000182/2023)				
	SEBI Appeal	179/2023	IIL Commodities Ltd. Vs. SEBI	ALLIANCE LAW
	Sub Matter :	Misc. Application/0000409/2023		
	SEBI Appeal	180/2023	Phillips Commodities India Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000407/2023		
	SEBI Appeal	181/2023	Anand Rathi Commodities Ltd. Vs. SEBI	Shardul Amarchand Mangaldas
	Sub Matter :	Misc. Application/0000406/2023		
	SEBI Appeal	182/2023	Motilal Oswal Commodities Broker Pvt. Ltd. Vs. SEBI	PARINAM LAW
	Sub Matter(Disposed) :	Misc. Application/0000188/2023		
	Sub Matter :	Misc. Application/0000189/2023		
	Sub Matter :	Misc. Application/0000405/2023		
	SEBI Appeal	192/2023	GEOFIN LIMITED Vs. SEBI	COMTRADE Bodhi Legal

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) :		Misc. Application/0000217/2023		
Sub Matter :		Misc. Application/0000408/2023		
	Misc. Application	780/2023	SEBI DELAY IN ADD. REPLY Vs. NATIONALSPOT EXCHANGE LTD.	K..ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000001/2023)				
	SEBI Appeal	642/2023	YACOOBALT VENTURE COMMODITY BROKING PVT Vs. SEBI	BODHI LEGAL ADV
Sub Matter :		Misc. Application/0000933/2023		
	Misc. Application	933/2023	YACOOBALT VENTURE COMMODITY BROKING PVT STAY Vs. SEBI	BODHI LEGAL ADV
(Main Matter Number :SEBI Appeal/0000642/2023)				
	Misc. Application	1014/2023	NATIONAL SPOT EXECHANGE LTD. DELAY IN REJOINDER Vs. SEBI AND ANR.	VAISH ASSOCIATES ADVOCATES
(Main Matter Number :SEBI Appeal/0000001/2023)				

**652-DISPOSAL-COURTCODE-REGISTRATIONDECLINED-12.20P**

12	SEBI Appeal	282/2023	B.N.RATHI COMTRADE PRIVATE LIMITED Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000275/2023		
Sub Matter(Disposed) :		Misc. Application/0000276/2023		
Sub Matter :		Misc. Application/0000673/2023		
	SEBI Appeal	352/2023	COMTRADE COMMODITIES SERVICES LTD Vs. SEBI	Bharucha and Partners
Sub Matter(Disposed) :		Misc. Application/0000490/2023		
Sub Matter :		Misc. Application/0000675/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	353/2023	ABANS COMMODITIES PRIVATE LIMITED Vs. SEBI	RHP Partners
	Sub Matter(Disposed) :	Misc. Application/0000478/2023		
	Sub Matter(Disposed) :	Misc. Application/0000479/2023		
	Sub Matter :	Misc. Application/0000771/2023		
50	SEBI Appeal	364/2023	QUADEYE TRADING Vs. SEBI	Regstreet Law Advisors
	SEBI Appeal	367/2023	BALAJI COMMODITY FUTURES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000439/2023		
	Sub Matter(Disposed) :	Misc. Application/0000440/2023		
	SEBI Appeal	396/2023	SHARE INDIA COMMODITY BROKERS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000472/2023		
	Sub Matter(Disposed) :	Misc. Application/0000473/2023		
	SEBI Appeal	403/2023	CIL COMMODITIES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000495/2023		
	Sub Matter(Disposed) :	Misc. Application/0000496/2023		
	Sub Matter :	Misc. Application/0000674/2023		
	SEBI Appeal	404/2023	SUSHIL COMMODITIES LIMITED Vs. SEBI	R V Legal
	Sub Matter(Disposed) :	Misc. Application/0000499/2023		
	Misc. Application	574/2023	MARWADI COMMODITY BROKER PVT. LTD.-DELAY Vs. SEBI	Suresh Gupta, Advocate
(Main Matter Number :SEBI Appeal/0000424/2023)				



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	408/2023	EUREKA COMMODITY BROKERAGE PVT. LTD. Vs. SEBI	RHP Partners
Sub Matter(Disposed) :		Misc. Application/0000578/2023		
Sub Matter(Disposed) :		Misc. Application/0000549/2023		
	SEBI Appeal	414/2023	GRESHMA COMMODITIES PRIVATE LIMITED Vs. SEBI	Alliance Law
	SEBI Appeal	421/2023	WAY2WEALTH COMMODITIES PVT. LTD. Vs. SEBI	Trilegal
SEBI Appeal		424/2023	MARWADI COMMODITY BROKER PVT. LTD. Vs. SEBI	Suresh Gupta, Advocate
Sub Matter :		Misc. Application/0000574/2023		
	SEBI Appeal	426/2023	PURVAG COMMODITIES AND DERIVATIVES PRIVATE LIMITED Vs. SEBI	Bodhi Legal
Sub Matter :		Misc. Application/0000621/2023		
Sub Matter :		Misc. Application/0000777/2023		
	SEBI Appeal	439/2023	SAAKETA COMMODITIES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000557/2023		
Sub Matter(Disposed) :		Misc. Application/0000558/2023		
	SEBI Appeal	445/2023	PRITHVI BROKING PVT. LTD. Vs. SEBI	BODHI LEGAL ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000625/2023		
Sub Matter :		Misc. Application/0000775/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	662/2023	FAIR INTERMEDIATE PRODUCTS PVT. LTD.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000503/2023)	Prakash Shah and Associates
	Misc. Application	663/2023	FAIR INTERMEDIATE PRODUCTS PVT. LTD.-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000503/2023)	Prakash Shah and Associates
	Misc. Application	667/2023	HARDIK MULTI-COM BROKING PRIVATE LIMITED-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000468/2023)	Jitendra Sharda Advocate
	SEBI Appeal	468/2023	HARDIK MULTI-COM BROKING PRIVATE LIMITED Vs. SEBI Sub Matter : Misc. Application/0000667/2023	Jitendra Sharda Advocate
	Misc. Application	673/2023	SEBI-DELY IN FILLING REPLY Vs. B. N. Rathi Comtrade Private Limited (Main Matter Number :SEBI Appeal/0000282/2023)	K Ashar and Co
	Misc. Application	674/2023	SEBI-DELY IN FILLING REPLY Vs. CIL Commodities Private Limited (Main Matter Number :SEBI Appeal/0000403/2023)	K Ashar and Co
	Misc. Application	675/2023	SEBI-DELY IN FILLING REPLY Vs. Comtrade Commodities Services Limited (Main Matter Number :SEBI Appeal/0000352/2023)	K Ashar and Co

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	479/2023	JM FINANCIAL COMMTRADE LIMITED Vs. SEBI	Suresh Gupta, Advocate
	SEBI Appeal	480/2023	SSJ COMMODITIES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000648/2023		
Sub Matter(Disposed) :		Misc. Application/0000649/2023		
	Misc. Application	692/2023	NINE STAR COMMODITIES PRIVATE LIMITED-EXEMPTION Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000505/2023)				
	Misc. Application	699/2023	BLUE CREST COMMODITIES PRIVATE LIMITED-EXEMPTION Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000506/2023)				
	Misc. Application	707/2023	PRAGYA COMMODITY BROKERS PVT. LTD.-STAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000507/2023)				
	Misc. Application	708/2023	PRAGYA COMMODITY BROKERS PVT. LTD.-URGENCY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000507/2023)				
	SEBI Appeal	502/2023	JOINDRE COMMODITIES LTD. Vs. SEBI	Yogesh Kapadia Compliance Officer

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	503/2023	FAIR INTERMEDIATE PRODUCTS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000662/2023		
	Sub Matter :	Misc. Application/0000663/2023		
	SEBI Appeal	504/2023	SUNIDHI COMMODITIES PVT LTD Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter :	Misc. Application/0000760/2023		
	SEBI Appeal	505/2023	NINE STAR COMMODITIES PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter :	Misc. Application/0000692/2023		
	SEBI Appeal	506/2023	BLUE CREST COMMODITIES PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter :	Misc. Application/0000699/2023		
	SEBI Appeal	507/2023	PRAGYA COMMODITY BROKERS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000707/2023		
	Sub Matter :	Misc. Application/0000708/2023		
82	SEBI Appeal	508/2023	TIME LEVERAGE INSTRUMENTS PRIVATE LIMITED Vs. SEBI	Joby Mathew and Associates Advocates
	Misc. Application	760/2023	Sunidhi Commodities Pvt Ltd - Urgency. Vs. SEBI	JURIS MATRIX PARTNERS LLP
(Main Matter Number :SEBI Appeal/0000504/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	771/2023	SEBI DELAY IN REPLY Vs. ABANS COMMODITIES I PVT. LTD.	K..ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000353/2023)				
	Misc. Application	775/2023	SEBI DELAY IN REPLY Vs. PRITHVI BROKING PVT. LTD.	K..ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000445/2023)				
	Misc. Application	777/2023	SEBI DELAY IN REPLY Vs. PURVAG COMMODITIES AND DERIVATIVES PVT. LTD.	K..ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000426/2023)				
	SEBI Appeal	534/2023	SRD COMMODITIES PVT. LTD. Vs. SEBI	Anjali Agrawal Advocate
	SEBI Appeal	535/2023	DAGA COMMODITIES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000724/2023				
Sub Matter(Disposed) : Misc. Application/0000725/2023				
	SEBI Appeal	536/2023	BHARAT BHUSHAN FINANCE AND COMMODITY BROKERS LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000739/2023				
Sub Matter(Disposed) : Misc. Application/0000740/2023				
	Misc. Application	819/2023	EMKAY COMMOTRADE LIMITED-STAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000598/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	820/2023	EMKAY COMMOTRADE LIMITED-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000598/2023)	Prakash Shah and Associates
	SEBI Appeal	598/2023	EMKAY COMMOTRADE LIMITED Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000819/2023		
	Sub Matter :	Misc. Application/0000820/2023		
<b><u>453DISPOSAL-COURTCODE-SAITELEVISION-AT12.25PM</u></b>				
13	SEBI Appeal	494/2023	KUBER FINSTOCK PRIVATE LIMITED Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000744/2023		
	Sub Matter :	Misc. Application/0000745/2023		
	Sub Matter :	Misc. Application/0000983/2023		
	SEBI Appeal	495/2023	TRANSMEDIA PRODUCTIONS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000746/2023		
	Sub Matter :	Misc. Application/0000747/2023		
	Misc. Application	744/2023	KUBER FINSTOCK PRIVATE LIMITED-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000494/2023)	Prakash Shah and Associates
	Misc. Application	745/2023	KUBER FINSTOCK PRIVATE LIMITED-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000494/2023)	Prakash Shah and Associates

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	Misc. Application	746/2023	TRANSMEDIA PRODUCTIONS LTD.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000495/2023)	Prakash Shah and Associates
	Misc. Application	747/2023	TRANSMEDIA PRODUCTIONS LTD.-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000495/2023)	Prakash Shah and Associates
	Misc. Application	983/2023	SEBI DELAY IN REPLY Vs. KUBER FINSTOCK PVT. LTD. (Main Matter Number :SEBI Appeal/0000494/2023)	K.ASHAR AND CO.